

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1374

ANSWERED ON:16.11.2010

FLESH TRADE

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of organised flesh trade and sex tourism have been reported from various parts of the country;
- (b) if so, the details thereof;
- (c) the number of persons arrested and the action taken against them during each of the last three years and the current year, State-wise; and
- (d) the steps taken by the Government to curb such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): Government has no specific information in this regard. However, as per the statistics provided by National Crime Record Bureau (NCRB), the State/UT-wise details of the cases registered under crime relating to human trafficking during 2007-2009 is enclosed at Annexure-I.

(d): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, the Government of India has adopted a multi-pronged approach to combat human trafficking viz., issuing of Advisory dated 9.9.2009 to States/UTs to deal with the crime of trafficking in a holistic manner and to evolve a effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators; setting up of Anti-Trafficking Nodal Cell in Ministry of Home Affairs; release of funds to the State Governments for setting up of Anti Human Trafficking Units, organizing international / national workshops on the issue to create awareness among law enforcement agencies; adoption of Standard Operating Procedures(SOP) by SAARC Member States for implementation of the SAARC convention on preventing and Combating Trafficking in Women and Children for Prostitution.